

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 19.04.2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT'S ADVOCATE
1	Smt. Pramila Acharya	D.B. Civil Misc. Appeal No. 1582/2017, Baldev Singh V/s Prina @ Manjeet Kaur	Mr. B.S. Sandhu Mr. M.S. Champawat	Mr. Pankaj Bansiwala Mr. Mohan Lal

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 20.04.2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT'S ADVOCATE
1	Sh. Ram Ratan Nagori	S.B. Civil Second Appeal No. 250/2015, Chandra Kala & Anr. V/s Babu Lal & Anr.	Mr. S.G. Ojha Mr. Rajesh Dadhich	Mr. Javed Hussain Mr.
2	Smt. Pramila Acharya	S.B. Civil Transfer Application No. 175/2017, Ritu Jangid V/s Nitin Jangid	Mr. Ashwini Swami	Mr. Mahesh Khayani

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 23.04.2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT'S ADVOCATE
1	Smt. Pramila Acharya	S.B. Criminal Misc. Petition No. 818/2018, Parag Vyas V/s Smt. Honey Sharma	Mr. Pradeep Shah Mr. Sabir Khan	Mr. R.S. Mankad
2	Smt. Pramila Acharya	S.B. Criminal Revision No. 505/2017, Arun V/s Suryansh Connected With S.B. Criminal Revision No. 995/2017, Suryansh V/s Arun	Mr. Sajjan Singh	Mr. Jitendra Ojha
3	Smt. Pramila Acharya	S.B. Civil Transfer Application No. 23/2018, Smt. Khushboo @ Rakhi V/s Vishal Kumar	Mr. Narendra Rajpurohit	Mr. J.P. Kuldeep Mr. R.L. Baloch
4	Smt. Pramila Acharya	S.B. Civil Writ Petition No. 2332/2017, Smt. Meenu Badiwal V/s SDO Girwal & Anr.	Mr. Sandeep Shah	Mr. C.S. Kotwani
5	Smt. Pramila Acharya	D.B. CMA No. 1571/2017, Smt. Pintu V/s Chandresh connected With D.B. CMA No. 1324/2017, Smt. Pintu V/s Chandresh	Mr. A.K. Babel	Mr. Dilip Kawadia

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 25.04.2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT'S ADVOCATE
1	Sh. Ram Ratan Nagori	S.B. Civil First Appeal No. 337/2016, Kewal Ram V/s Bheekha Ram	Mr. Rishabh Shrimali	Mr. Sanjeet Purohit Mr. Surendra Thanvi
2	Smt. Pramila Acharya	S.B. Criminal Misc. Petition No. 4575/2017, Sagar Rathi & Anr. V/s State & Anr.	Mr. Mahesh Thanvi	Mr. D.S. Thind
3	Sh. Harish Purohit	S.B. Civil Transfer Application No. 30/2018, Smt. Manju Giri V/s Raju Giri	Mr. Vijendra Puri Mr. Deepak Nehra	Mr. Mahesh Mehta Mr. Pritesh Mandohar

भवदीय

उपसचिव

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